

Further, may I ask whether he or his Ministry has under consideration any proposal to connect other big cities with Delhi by similar trains or not?

SHRI K. HANUMANTHAIYA : The hon. Member made the observation that we should collect the information. It is impossible. I have given the direct cost of the train. The Station Masters' pay and the track maintenance expenses, etc. cannot be calculated in terms of one train alone. Therefore, it is not a practical proposition.

Regarding the other suggestion of the hon. Member that trains should run between the national capital and the State capitals, I am also of that view and one by one we are implementing that idea.

SHRI MADHURYA HALDAR : Is there any difference between the Minister and the Members of the Railway Board regarding the stoppages of the Rajdhani Express ?

MR. SPEAKER : This is a question about net profits.

SHRI ATAL BIHARI VAJPAYEE : Profit is connected with the stoppage; the more the stoppages the more the profits.

श्री नवल किशोर शर्मा : अध्यक्ष जी, मैं आपके माध्यम से रेल मंत्री महोदय से जानना चाहूंगा कि दिल्ली और अहमदाबाद के बीच में राजधानी एक्सप्रेस चलाने की जो योजना थी...

अध्यक्ष महोदय : यह सवाल तो नेट प्रॉफिट्स के बारे में है।

श्री नवल किशोर शर्मा : इस सवाल से यह पैदा होता है।

अध्यक्ष महोदय : पैदा तो हर बात हो सकती है दुनिया में लेकिन खाहम-खाह क्यों पैदा कर लें।

PROF. NARAIN CHAND PARASHAR : Will the Railway Minister be pleased to state that as there is a slab system in the Rajdhani Express, will it not be possible to increase it ? It is a slab system which is

there, that is, Rs. 95 for ordinary and Rs. 300 for the other class. Is it not possible to increase the rates ?

MR. SPEAKER : This is a General question. Here the question is about assessment of profits of Rajdhani Express. It does not arise out of this. I am sorry I cannot allow it.

IMPEC'S Agreement with American Film Companies for Exchange of Films

+

*196. **SHRI VAYALAR RAVI :**
SHRI AJIT KUMAR SAHA :
SHRI HARI SINGH :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the IMPEC has refused to enter into an agreement with American Film Companies to exchange the films;

(b) if so, the reasons therefor; and

(c) the steps taken by Government for export of Indian films ?

THE MINISTER OF FOREIGN TRADE (SHRI L.N. MISHRA) : (a) to (c) A statement is laid on the Table of the House.

Statement

(a) No, Sir.

(b) Does not arise.

(c) Besides participation in the International Film Festival and holding of Indian Film Weeks abroad, a consortium of prominent producers has been formed for intensive export efforts in Malaysia and Singapore. A subtitling plant is being installed by the Indian Motion Pictures Export Corporation. Overseas offices of the STC are rendering on the spot facilities to Indian Motion Pictures Export Corporation for promotion of exports in their regions.

SHRI VAYALAR RAVI : I want to know from the Minister how many Bangali Tamil, Telugu, Kannada and Malayalam films have been sent for these festivals. Will the Minister be able to enquire into

the allegations against the IMPEC that it is functioning only as a Bombay concern and make them to protect the interest of the language films ?

SHRI L.N. MISHRA : This question was raised in this House earlier and there was a Half - an - hour discussion also and I have replied to that also. I said that we did not renew the contract with the American producers since they were not willing to take our films on a commercial basis. The decision still continues.

SHRI VAYALAR RAVI : How many films of these languages have been sent ?

SHRI L.N. MISHRA : That I cannot say off hand.

SHRI VAYALAR RAVI : I want to know how the blocked amounts—amounting to millions of rupees—have been spent in this country and whether they have been spent for political purpose during last elections ?

SHRI L.N. MISHRA : This is a much bigger question. The question may be addressed to the Ministry of Home Affairs.

Mr. SPEAKER : You cannot get such things out of this simple question.

SHRI INDRAJIT GUPTA : In the course of earlier discussion on the subject the Minister stated that Government had decided not to renew the agreement with American Motion Picture Association on old terms and conditions and that they would agree to certain bilateral agreement provided Americans agree to certain conditions which we want, which would facilitate export of our films. I want to know whether after the expiry of earlier agreement Government are having any negotiation with American Motion Picture Association. If so, what is their response so far ? What is their attitude to this demand ?

SHRI L. N. MISHRA : A meeting was held in the room of the Ministry of Information and Broadcasting and some representatives from American films were perhaps also present there. We put our condition before them that unless they take Indian films we are not prepared to take their

films and they have gone back. The ball is now in their courts. If they want to have Indian films on a commercial basis, then only we will have American films.

Re-organisation of Railway Protection Force

+

*200. **SHRI CHINTAMANI PANIGRAHI .**
SHRI RAJDEO SINGH ?
SHRI BISHWANATH .
JHUNJHUNWALA :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railway Protection Force is being reorganised to make it more effective ;

(b) if so, the broad features thereof ; and

(c) the advantages that are likely to accrue as a result of this reorganisation ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) Yes, Sir. The re-organisation is under consideration.

(b) Broad features of the re-organisation of the Railway Protection Force are— separation of investigation staff ; formation of Protection Branch ; organisational changes in recruitment, disciplinary control etc. ; administrative changes at Divisional and Headquarter level ; enhancement of legal powers and changes in the working methods of the Force.

(c) Advantages likely to accrue are— better supervision ; better utilisation and performance of duties by the various Branches like Investigation, Prosecution, Intelligence, Protection and Armed Wing for control of crime on the Railways.

SHRI CHINTAMANI PANIGRAHI : I can only say that I thank the hon. Minister for the answer.

MR. SPEAKER : Shri Rajdeo Singh. He is absent. Then, Shri Bishwanath